

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-527
CP-143/441/ND/2023

IN THE MATTER OF:

Real Growth Commercial Enterprises Ltd. & Ors. {9}

.....Applicant

Vs.

RoC

.....Respondent

SECTION

U/s 441 Co. Act

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Arpit Dwivedi, Mr. Karan Rajpurohit,
Ms. Sakshi Kapoor, Advs.
For the Respondent : Mr. Karan Rajpurohit, Adv.

ORDER

Ld. Counsel on behalf of the Petitioner is present and submitted that they have filed response to the report filed by the RoC and same is now reflected on the e-portal. None appears on behalf of the RoC. In the interest of justice, list the matter on **03.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)